## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.30/ BB/17	-	Admission	Rule-6 of IB	Innovation Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

NAME (IN CAPITAL) SL. NO. & PHONE NUMBER **SIGNATURE** 

REPRESENTATION TO WHOM

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Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections.

Time extended as a last chance till 13.09.2017.

MEMBER (J)

MEMBER (T)